## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

73(4)	Mr. Ramalingam Krishnan alias Ashok Ramalingam Vs Anytime Medicare
73	3(4)

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R PARTHASARATHY	Respondent	R.P. + Cun

## ORDER

Counsel for Petitioner is present. PCS for Respondent is present. PCS has filed one more set of copies. List it for hearing on 18.01.2018.

Member (T)

Member (J)